

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 104
CP No. (IB)- 18/9/JPR/2024
Under Section 9 of IBC, 2016

In the matter of:

RRSM Infra Pvt. Ltd.

...Operational Creditor

Versus

Rajasthan State Road Development and Construction Corporation Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Aditya Vijay, Adv.
For the Corporate Debtor : Divanshu Gupta, Adv.
Rajesh Sharma, Adv.

ORDER

Heard Mr. Aditya Vijay, Adv. appearing for the Petitioner. Mr. Divanshu Gupta, Adv. along with Mr. Rajesh Sharma, Adv. for the Respondent. Learned counsel for the Petitioner doesn't seek to file any rejoinder to the reply. Pleadings are complete in this matter. List the matter for arguments on 04.09.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 22, 2024